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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

CP 16/2000 in OA 710/99

DATE OF ORDER : 23.3.2000

Between :-

N.Raveendra

...Petitioner/Applicant

And

1. Sri Ramanujam,
Chief General Manager,
Telecommunications, AP Circle,
Hyderabad.
2. Sri Y.Shivashankar Reddy,
Telecom District Manager, Cuddapah.
3. Sri B.Subbarayudu,
~~The Officer in Charge,~~
Telecom Centre, Kodur.
4. Sri M.Chandrasekhar,
Sub Divisional Engineer (Groups),
Telecommunications,
Rajampet - 516 115.

...Respondents/Respondents

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Counsel for the Applicant : Shri V.Venkateswara Rao

Counsel for the Respondents : Shri B.N.Sarma, Sr.CGSC

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CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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(Order per Hon'ble Shri R.Rangarajan, Member (A)).

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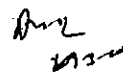
It is stated that that the applicant had already been re-engaged
However, the reply as mentioned in sub para-(d) of para-10 will be
issued to the applicant within a period of 2 weeks. That two weeks
time ^{should} ~~may~~ be strictly adhered to.

2. C.P. is closed. No costs.


(B.S. JAI PARAMESHWAR)
Member (J)
23.3.00


(R. RANGARAJAN)
Member (A)

Dated: 23rd March, 2000.
Dictated in Open Court.


23.3.00

avl/